COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

RP NO. 18 OF 2016 IN A. NO. 188 OF 2015 & IA NO. 499 OF 2016

Dated: 4th October, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:-
Torrent Power Ltd. ….Review Petitioner
Vs.
Uttar Pradesh Electricity Regulatory Commission & Ors. …. Respondent(s)

Counsel for the Review Petitioner : Mr. Ramji Srinivasan, Sr. Adv.
Ms. Deepa Chauhan
Mr. Hardik Luthra
Mr. Tushar Bhardwaj

Counsel for the Respondent (s) : Mr. C.K. Rai
Mr. Neetish Kr. Pandey for R-1

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-2

Ms. Vidya V. Pawar for
Ms. Alka Agrawal for R-3

Mr. Ramu Shanker Awasthi for R-4

ORDER

We have heard learned counsel for the parties.

Order is reserved.

(T. Munikrishnaiah)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

mk/vt